

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ZED FABS INDIA PRIVATE LIMITED

1	NAME OF CORPORATE DEBTOR	ZED FABS INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	10.01.2011
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	ROC- BANGALORE
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U28113KA2011PTC056591
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	NO.31/1, 2 ND MAIN ROAD, VYALIKAVAl, BANGALORE, KARNATAKA 560003, INDIA
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	01.08.2019
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	07.11.2019
8	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MS.RAMANATHAN BHUVANESHWARI, C-006, PIONEER PARADISE, 24TH MAIN ROAD, 7TH PHASE, JP NAGAR, BANGALORE 560078 / bhoona.bhuvan@gmail.com / IP REGISTRATION NO. IBBI/IPA-002/IP-N00306/2017-18/10864
9	LAST DATE FOR SUBMISSION OF CLAIMS	06.12.2019

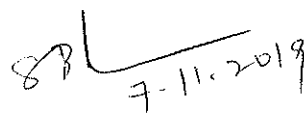
Notice is hereby given that the Hon'ble National Company Law Tribunal (Name of Bench) has ordered the commencement of liquidation of the ZED FABS INDIA PRIVATE LIMITED on 20th September 2019 under section 33 of the Code.

The stakeholders of ZED FABS INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 06.12.2019 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Ramanathan Bhuvaneshwari / s/d


7-11-2019

Date and Place: 07.11.2019 / Bengaluru